

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 147
201/2016

IN THE MATTER OF:
Skyway Venture Ltd.

.... Petitioner

Order under Section 391-394

Order delivered on 02.09.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner(s):-

Mr. P. Nagesh, Mr. Shivam, Mr. Harshal Kumar,
Adv.

For the Respondent(s):-

Ms. Chetna Kandpal, Adv. for CP (RD)(NR)
Mr. Shubham Pandey, Adv. for Ms. Lakshmi
Gurung, Sr. stng. Counsel for Income Tax

For the OL

: Mr. Akshay Joshi, Adv. for Mr. Amish Tandon, Adv.

Ms. Neelam Tripathi, Ms. Gunjan Singh, Adv.
for SEBI

ORDER

Due to paucity of time, matter could not be heard. Accordingly, hearing is deferred to 22.10.2019.



(M.M.KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)